

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3929  
ANSWERED ON:22.08.2003  
COMPASSIONATE APPOINTMENT  
PABAN SINGH GHATOWAR

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of Grade B,C and D employees who dies in harness during the last three years in Income Tax Department;
- (b) whether the dependent children or other family members of the deceased had made applications for compassionate appointment;
- (c) if so, the number of applications were received during aforesaid period;
- (d) the number out of which appointment on compassionate ground; and
- (e) the reasons for the denial of appointment to others ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (ANANDRAO V. ADSUL)

(a), (b), (c) and (d): During the last three years 667 employees of Income Tax Department in Group B, C and D died in harness, 587 dependent family members applied for compassionate appointments and 63 appointments were made.

(e): Compassionate Appointments have not been denied to the dependent family members of the deceased Governments servants. The appointments were made to the extent of availability of vacancies as per quote which is 5 per cent of the vacancies meant for direct recruitment.